NAME OF CORPOATE DEBTOR: M/S PASHUPATI DAIRIES PRIVATE LIMITED

DATE OF COMMENCEMENT OF CIRP: 19TH MAY 2025

LIST OF CREDITORS AS ON: 7TH JUNE, 2025

LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

(AMOUNT IN Rs)

S.NO	DETAILS OF CLAIMANT		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED								(AMOUNT IN RS)
	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	WHETHER RELATED PARTY?	VOTING PERCENTAG E	AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS, IF ANY
1	OFFICE OF DEPUTY COMMISSIONER OF INCOME TAX	CENTRAL GOVERNMENT	31.05.2025	13,55,31,512	~	~	÷	NA	13,55,31,512	~	~	~	The claim submitted by Deputy Commissioner of Income Tax is kept as contingent claim due to pending information / documents.
2	EMPLOYEES' STATE INSURANCE CORPORATION	CENTRAL GOVERNMENT	05.06.2025	17,298	17,298	-	-	NA	-	-	-	-	The claim submitted by Employees' State Insurance Corporation is provisionally admitted for Rs.17,298/
3	EMPLOYEES' PROVIDENT FUND ORGANISATION	CENTRAL GOVERNMENT	05.06.2025	86,91,381	-	-	-	NA	86,91,381	-	-	-	The claim submitted by Employees' Provident Fund Organisation is kept as contingent claim due to pending information / documents.
TOTAL				14,42,40,191	17,298	-	ı		13,55,31,512		-	-	

CMA Sandeep Goel
Interim Resolution Professional
M/s Pashupati Dairies Private Limited (Under CIRP)

Date: 7th June, 2025 Place: New Delhi